

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

STARRED QUESTION NO:136
ANSWERED ON:09.08.2011
SCREENING OF OBJECTIONABLE CONTENT
Patel Shri R.K. Singh;Patil Shri A.T. Nana

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether movies, songs, advertisements, music albums, etc having vulgar contents are being screened/broadcasted in the country;
- (b) if so, the number of complaints received and action taken by the Government in this regard during each of the last three years and the current year;
- (c) whether the Government proposes to take up the matter with the Central Board of Film Certification for grant of 'A' certificate to such movies/albums;
- (d) if so, the details thereof; and
- (e) the corrective measures taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING (SMT. AMBIKA SONI)

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 136 FOR ANSWER ON 09.08.2011

Some complaints regarding the content of films, music albums etc. are received from time to time.

A list of complaints received by the Central Board of Film Certification (CBFC) in this regard during the last three years i.e. 2008 to 2010 and during current year i.e. 2011 is at Annexure-I. No action needed to be taken as movies, songs, advertisements, music albums etc. were certified by the CBFC, following the prescribed procedure as per the provisions of the Cinematograph Act, 1952, Rules and Guidelines framed there under. A statement showing list of complaints and action taken against Private Satellite TV Channels for showing obscenity & vulgarity received during last three years and current year is at Annexure-II.

All movies, Songs, advertisements for theatrical release and Video Music Albums are certified by the Central Board of Film Certification (CBFC) as per the provisions of Cinematograph Act, 1952 and the Rules/Guidelines framed thereunder. Films songs, Film Trailers, Music Videos and Music Albums which are to be broadcast on TV Channels are certified by CBFC under Cable Television Network Rules, 1994. They are given "A" certificate if the content and theme is found to be fit for adults only.